

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA  
STARRED QUESTION NO. 264  
TO BE ANSWERED ON 5.12.2016**

**POLICY ON LABOUR**

**\*264. SHRI VINOD LAKHAMASHI CHAVDA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the salient features of the labour policy;**
- (b) whether the Government proposes to unleash major reforms in the current labour policy and if so, the details thereof;**
- (c) the number of labourers/workers enrolled with the Employees' Provident Fund Organisation (EPFO) and availing Employees' State Insurance Corporation (ESIC) facilities in the country, State/UT-wise; and**
- (d) whether the Government proposes to expand the reach of EPF and ESIC and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a) to (d): A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. \*264 TO BE ANSWERED ON 05.12.2016 REGARDING 'POLICY ON LABOUR'.**

**(a) & (b): Reforms in labour laws are an ongoing process to update legislative system to address the need of the hour and to make them more effective and contemporary to the emerging economic and industrial scenario. Accordingly, various legislative as well as Governance reforms are being undertaken.**

**(c): The number of labourers/workers enrolled with the Employees' Provident Fund Organisation (EPFO) and Employees' State Insurance Corporation (ESIC) in the country, State/UT-wise is at Annexure.**

**(d): Under ESIC's Reform Agenda 2.0, it has been decided to extend the coverage of Employees State Insurance Scheme to all states and districts of the country in phased manner. As regards expansion of coverage, an intention Gazette Notification dated 06.10.2016 has been published increasing the wage ceiling of employees of factories and establishments for coverage from Rs. 15,000/- per month to Rs. 21,000/- per month.**

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Annexure referred to in Reply to Part (c) of the Lok Sabha Starred Question No. \*264 for 05.12.2016 regarding POLICY ON LABOUR.

STATE	EPFO MEMBERS - STATE -WISE as on 31-03-2016	ESIC MEMBERS - STATE -WISE as on 31-03-2016
ANDAMAN & NICOBAR ISLANDS	30,528	-
ANDHRA PRADESH	32,63,263	5,75,370
ARUNACHAL PRADESH	23,056	-
ASSAM	5,89,558	1,48,750 (including membership of Meghalaya, Nagaland, Tripura & Sikkim)
BIHAR	10,38,753	1,27,790
CHANDIGARH	7,88,608	95,140
CHATTISGARH	13,30,494	2,38,290
DADRA & NAGAR HAVELI	38,270	-
DAMAN & DIU	4,54,785	-
DELHI	1,39,72,550	11,31,330
GOA	11,89,486	1,44,430
GUJARAT	1,29,27,251	9,08,680
HARYANA	1,23,91,650	14,04,720
HIMACHAL PRADESH	11,65,652	2,05,420
Jammu & Kashmir		82,390
JHARKHAND	18,11,688	2,28,170
KARNATAKA	2,01,61,034	20,95,300
KERALA	26,36,043	7,05,140
LAKSHADWEEP	78	-
MADHYA PRADESH	38,38,608	4,81,530
MAHARASHTRA	3,41,27,787	21,09,060
MANIPUR	23,323	-
MEGHALAYA	81,868	-
MIZORAM	6,928	-
NAGALAND	14,733	-
ODISHA	26,29,589	3,65,910
PONDICHERRY	4,33,661	90,350
PUNJAB	48,47,089	7,20,200
RAJASTHAN	42,73,456	7,01,630
SIKKIM	50,033	-
TAMIL NADU	2,05,78,908	25,95,760
TELANGANA	93,93,447	10,24,020
TRIPURA	78,250	-
UTTAR PRADESH	72,42,952	11,71,100
UTTARAKHAND	22,74,176	3,51,040
WEST BENGAL	77,06,426	12,19,730
<b>Grand Total</b>	<b>17,14,13,981</b>	<b>1,89,21,250</b>

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